

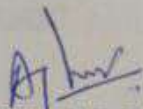
CC No.283/2019  
CBI Vs. Ravinder Singh & Anr.  
06.08.2020

Present: Sh. Dhan Kishore, Ld. Sr. PP for CBI along with pairvi officer.  
A-1 Ravinder Singh along with counsel Mohd. Qmar Ali.  
Sh. Sudershan Rajan, Ld. Counsel for A-2 Rajesh Kumar Jain and A-3  
Raghuraj Singh along with A-2 and A-3.

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter is at the stage of final arguments.

Further part arguments heard. At request list the matter for further arguments on **14.08.2020**. Time of the video conferencing shall be communicated to the Ld. Counsel (s) later on.

  
(ANURAG SAIN)  
Special Judge, CBI-11  
RADC, New Delhi  
06.08.2020

CC No.264/2019  
CBI Vs. Ravi Mohan Sharma &Ors.  
06.08.2020

Present: Sh. Dhan Kishore, Ld. Sr. PP for CBI along with pairvi officer.  
Sh. P. K. Dubey, Id. Counsel for A-1.  
Sh. Anindya Malhotra and Sh. Hemant Shah, Id. Counsels for A-2 to A-4

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter is at the stage of PE. At request, list the matter for purpose already fixed on **16.09.2020**. Time of the video conferencing shall be communicated to the Ld. Counsel (s) later on.

(ANURAG SAIN)  
Special Judge, CBI-11  
RADC, New Delhi

06.08.2020